

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/203(KB)2022
IA(I.B.C)/1352(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	ALD AUTOMOTIVE PRIVATE LIMITED VS GREEN VALLEY ENERGY VENTURES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Niraj Agrawal, RP : For RP

ORDER

1. RP present in person.
2. **IA(I.B.C)/1352(KB)2024**
 - i. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record.
 - ii. Reply affidavit, if any, be filed within two weeks.
 - iii. Post this matter on **23/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**